

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**RA-14/2019 in  
OA-943/2017**

**New Delhi this the 16<sup>th</sup> day of January, 2019.**

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Vidya Prakash Gupta, 71 years  
S/o Late Sh. Onkar Dass Gupta,  
R/o Flat No. 314, Great India Apts.,  
Plot No. 15, Sector-6,  
Dwarka, New Delhi-110075. .... Review Applicant

Versus

Union of India through

1. Secretary,  
Ministry of Personnel, PG, Pensions,  
Govt. of India,  
Dept. of Pension & Pensioners' Welfare,  
3<sup>rd</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi-110003.
  
2. Secretary,  
Ministry of Communications,  
Govt. of India,  
Department of Telecommunications,  
Sanchar Bhawan, 20, Ashoka Road,  
New Delhi-110001.
  
3. Principal Controller of Communication  
Accounts DOT Building, (Near Parsad Nagar  
Fire Station), Parsad Nagar,  
New Delhi-110005. .... Respondents

**O R D E R (BY CIRCULATION)**

Existence of error apparent on the face of record is *sine qua non* for entertainment of the review application.

2. I have perused the judgment under review as also the grounds of review. I do not find any error apparent on the face of record warranting interference in exercise of the review jurisdiction.
3. Review Application is accordingly dismissed in circulation.

**(Praveen Mahajan)  
Member (A)**

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